

**POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF
CHAMATKAR .NET INDIA LIMITED (CNL)
(FORMERLY KNOWN AS AVON PROPERTIES LIMITED)**

(Registered Office –A/120, Gokul Arcade, Sahar Road, Vile Parle (East), Mumbai- 400 057)
Tel. No.: 28220323/28383889 Fax No: 28242220

This Post Offer Public Announcement is being issued by M/s. Aryaman Financial Services Limited, (Manager to the Offer) on behalf of M/s Shreenath Finstock Pvt. Ltd., Mr. Kishor P. Ostwal, Mrs. Sangita K. Ostwal and M/s K P Ostwal (HUF) (hereinafter referred to as ‘**Acquirers**’) and M/s Neil Information Technology Limited (hereinafter referred to as ‘**PAC**’) subsequent to the completion of offer formalities, for acquiring 2,72,020 equity shares of CNL (Target Company) representing 20.00% of the equity share capital at a price of Rs. 12.90 per share for each fully paid up Equity share.

The offer opened on 09.05.05 and closed on 28.05.05

The details of the offer are as under:

SR. NO	ITEM	PROPOSED IN THE OFFER DOCUMENT		ACTUALS	
1.	Offer Price: - Fully Paid Equity Shares	Rs. 12.90 per share		Rs. 12.90 per share	
2.	Partly Paid Equity Shares	N.A.		N.A.	
3.	Share holding of acquirer including PACs (No. & %) before Preferential allotment.	98,000		98,000	
4.	Shares acquired by way of Preferential allotment (No. & %)	7.21% of the post preferential equity share capital		7.21% of the post preferential equity share capital	
5.	Shares acquired in the Open Offer (No. & %) capital	3,44,550		3,44,550	
6.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	25.33% of the post preferential Voting Capital		25.33% of the post preferential Voting Capital	
7.	Shares acquired after PA but before 7 working days prior to Closure Date, if any. (No. & %)	2,72,020		NIL	
	Post Offer Share Holding of Acquirers (No. & %) (2+3+4+6)	20% of Voting Capital		NIL	
		Rs. 32.65 lacs		NIL	
		NIL		NIL	
		714570		442550	
		52.54% of post preferential Voting Capital		32.54% of post preferential Voting Capital	
8.	Pre & Post offer share holding of Public* (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		9,17,550	6,45,530	9,17,550	9,17,550
		67.46% of the post preferential Voting Capital	47.46% of the post preferential Voting Capital	67.46% of the post preferential Voting Capital	67.46% of the post preferential Voting Capital

* Including shares held by the promoter group other than acquirer and the PAC's.

Other Details:

Status of the escrow account, Whether released or not	The escrow account consists of Rs 8.17 lacs in cash. As there were nil shares received, no consideration was required to be paid to the shareholders. The amount lying in the escrow account is being refunded to the Acquirer.
Payment of interest, if any, to the shareholders along with the details thereof	Not Applicable.
Status of investor complaints received, If any	Not Applicable

Issued by: MANAGER TO THE OFFER  Aryaman Financial Services Limited, 208, Maker Chamber V, Nariman Point, Mumbai-400021. Tel: (022) 22845716/22826464 Fax: 22883134 Email: afsl@vsnl.com Contact Person: Ms. Manisha Srivastava	REGISTRAR TO THE OFFER Mondkar Computers Private Limited 21, Shakil Niwas, Opp. Satya Saibaba Temple, Mahakali Caves Road, Andheri (East), Mumbai-400 093 Tel: 022-28257641/ 28366620 Telefax: 022-28211996 Email: mcplrt@bom7.vsnl.net.in Contact Person: Mr. Ravi Utekar
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On Behalf of Acquirers :

M/s Shreenath Finstock Pvt. Ltd., registered office at A/120, Gokul Arcade, Opp. Garware House, Sahar Road, Vile Parle (East), Mumbai- 400 057,
Mr. Kishor P. Ostwal and Mrs. Sangita K. Ostwal residing at F/201, Aditya Apts, Old Nagardas Road, Andheri (East), Mumbai- 400 069
M/s K P Ostwal (HUF) situated at F/201, Aditya Apts, Old Nagardas Road, Andheri (East), Mumbai-400069

On behalf of PAC:

M/s Neil Information Technology Limited., registered office at A/ 120, Gokul Arcade, Sahar Road, Vile Parle (E), Mumbai 400 057.

Place: Mumbai

Date: 07.06.2005